

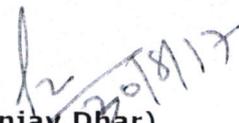
HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

O R D E R

No: 712 Dated: 30/08/2017

In partial modification of High Court Order NO.666 dated 18-08-2017, Shri Faizan-ul-Haq Iqbal, 2nd Additional Munsiff, Srinagar is nominated in place of Shri Adil Mushtaq, Munsiff Shopian for attending the Jammu and Kashmir State Round Table Conference on Juvenile Justice System to be held on 9th and 10th of September, 2017 at SKICC, Srinagar.

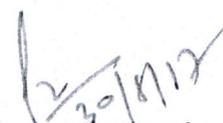
By Order.


(Sanjay Dhar)
Registrar General

No: 21904-13/8 Dated: 28/08/2017

Copy to:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey (Chairman of Hon'ble Juvenile Justice Committee).
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur (Member of Hon'ble Juvenile Justice Committee).
4. Secretary to Hon'ble Mr. Justice Sanjay Kumar Gupta (Member of Hon'ble Juvenile Justice Committee).
.....for information of His Lordship.
5. Director, J&K State Judicial Academy, Srinagar.
6. Member Secretary, J&K State Legal Services Authority, Srinagar.
7. Principal District & Sessions Judge Srinagar/Shopian.
....for information and n/a.
8. Incharge NIC, High Court of Jammu & Kashmir for uploading the same on the official Website of High Court of J&K.


Registrar General